## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI



C.P. NO. 8/94 in O.A. NO. 2478/92

New Delhi this the 4th day of April, 1994

## CORAM :

THE HON BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN THE HON'BLE MR. P. T. THIRUVENG AD AM, MEMBER (A)

Mrs. Narinder Marwah W/O Shri R. K. Marwah, Retd. Technical Research Assistant, Directorate of Income-tax (Research, Statistics, Publication & Public Relations), Mayur Bhawan, New Delhi and residing at F-26, Vikaspuri, New Delhi - 110018. · · · Petitioner

By Advocate Shri M. L. Chawla

## Versus

- 1. Shri M. C. Sood, Accounts Officer, Zonal Accounts Office, G.B.D.T., 'N' Block, Vikas Bhawan, New Delhi.
- 2. The Director of Income Tax (Shri Raj Narain), Directorate of Income Tax (PSP & PR), Mayur Bhawan, Connaught Place, New Delhi.

Respondents

By Advocate Shri R. S. Aggarwal

## ORDER (CRAL)

Hon ble Mr. Justice V. S. Malimath -

As the judgment has since been complied with, as submitted by the counsel appearing on both sides, these proceedings are dropped. It is obvious that necessary corrections have to be made and formal orders passed promptly. Mulid

P.J. LC

(P. T. Thiruvengadam) Member (A)

( V. S. Malimath ) Chairman

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